THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE (SHRI PARSHOTTAM RUPALA): (a) and (b) There seems to exist a lack of awareness among the farmers with respect to the application of pesticides as per the approved label claims and leaflets. The Ministry of Agriculture and Farmers Welfare is implementing "Monitoring of Pesticide Residues at National Level" (MPRNL) scheme, under which food commodities and environmental samples are collected and analyzed for the presence of pesticide residues. During 2012-18, a total of 1,21,943 samples have been collected and analyzed, out of which 2934 (2.4 %) samples were found exceeding Food Safety and Standards Authority of India (FSSAI) Maximum Residue Level (MRL). The annual reports of MPRNL are shared with the States for taking corrective measures. In addition, the Department of Agriculture, Cooperation and Farmers Welfare is implementing 'Strengthening and Modernization of Pest Management Approach' (SMPMA) Scheme, wherein, *inter alia*, Farmers Field Schools (FFSs) are organized to sensitize farmers on Integrated Pest Management (IPM) approach and to use chemical pesticides as a last resort as per approved labels and leaflets.

(c) The Indian Council of Agricultural Research (ICAR) has established a network of 700 Krishi Vigyan Kendras (KVKs) across the Country including 22 KVKs in the State of Punjab. These activities of KVKs, inter alia, includes assessment, demonstration and dissemination of technologies, products and Good Agriculture Practices (such as Integrated Pest Management and use of Bio-control Measures) through extension programmes.

Sale of pulses below the MSP

358. SHRI NEERAJ SHEKHAR:

Written Answers to

SHRI RAVI PRAKASH VERMA:

Will the Minister of AGRICULTURE AND FARMERS WELFARE be pleased to state:

- (a) whether Government is aware that farmers are selling pulses at the rate half of the MSP after the rabi crops 2017-18, particularly in Uttar Pradesh, Bihar and Madhya Pradesh;
 - (b) if so, the details thereof, State-wise;
- (c) whether Government is aware that it has failed miserably to provide remunerative price to suicide committing farmers; and

(d) if so, the fresh measures Government would take in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE (SHRI PARSHOTTAM RUPALA): (a) to (d) The Government procures pulses from farmers at Minimum Support Price (MSP) under Price Support Scheme (PSS) through Central Nodal agencies as per its prescribed guidelines as and when market price of these produce fall below the MSP. The procurement is undertaken in consultation with the concerned State Government based on the proposals received from them within the stipulated period and conforming to the specifications prescribed by the Government. Chana and Masoor of Rabi 2017-18 season have also been procured in the States of Uttar Pradesh and Madhya Pradesh, based on the proposals received from them. However, proposal has not been received from the Government of Bihar for procurement of Rabi 2017-18 pulses under PSS. Details of procurement in Rabi 2017-18 are given in Statement.

Statement

Details of State-wise rabi 2017-18 pulses procured under PSS

(as on 12.07.2018)

(Qty. in MT)

States	Gram (Rabi)	Masoor (Rabi)	Moong (Rabi)	Urad (Rabi)	Grand Total
Andhra Pradesh	91983		1265	51926	145173
Gujarat	91000				91000
Karnataka	127301				127301
Madhya Pradesh	1611811	233150			1844962
Maharashtra	194727				194727
Odisha			2675	4217	6892
Rajasthan	579972				579972
Tamil Nadu				1548	1548
Telangana	50000			2000	52000
Uttar Pradesh	14354	13698			28052
Grand Total	2761149	246849	3940	59691	3071628